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Copy of order OA 1144/92 R.K Mishra vs U.O.I

15/4/93

none present for the parties.

The OA is dismissed in
default for non prosecution on
the part of the applicant.



(B. B. Mahajan)
Member (adm.)

(D. L. Mehta)
Vice-Chairman

TRUE - COPY

Sd/- 23/11/83
Section Officer (Judicial)
Central Administrative Tribunal
JAIPUR BENCH, JAIPUR